

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH: NEW DELHI
Company Appeal (AT) No. 67 of 2020**

In the matter of:

ManjunathDasappa&Anr.

....Appellants

Vs.

M/s Transglobal Power Ltd. &Ors.

...Respondents

Present

For Appellants: Mr.Abhijeet Sinha and Mr. Arjun Asthana, Advocates.

For Respondents: Mr.Arun Sri kumar, Mr.KaustavSaha and Mr. T.K. Bhaskar, Advocates for R-1- 5.

ORDER

13.04.2021: Parties have already filed Written Submissions and relevant Citations. Due to Paucity of time the matter is adjourned.

Let the matter be fixed 'For Hearing' on **25th May, 2021** on top of the list.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

sr/kam